

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

**LOK SABHA**

UNSTARRED QUESTION NO.4495  
TO BE ANSWERED ON 08.01.2019

**Financial Assistance to the Parents of Divyangs**

**4495. SHRI KAPIL MORESHWAR PATIL:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Government proposes to provide financial assistance to the parents of only one or two mentally challenged (Divyang) girls for their education and sustenance; and

(b) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

(a) & (b) At present, there is no scheme to provide financial assistance to the parents of mentally challenged (Divyang) girls for their education and sustenance.

However, The Department of Empowerment of Persons with Disabilities (Divyangjan) is running a scheme titled Deendayal Disabled Rehabilitation Scheme (DDRS) under which financial assistance is provided to Non-Government Organisations for various projects like Pre-school, Special Schools, Half way home etc. to supplement the efforts of the voluntary sector in rehabilitation of persons with disabilities including mentally challenged girls.

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